

16.20 hrs.

CONSTITUTION (AMENDMENT)
BILL—Contd.*(Insertion of New article 83A) by
Shri C. K. Chandrappan.*

MR. DEPUTY-SPEAKER: Now, on the last occasion we had to adjourn the House because we did not have the quorum while voting on the Constitution (Amendment) Bill moved by Shri Chandrappan. We will have to clear the Lobbies

SHRI P. G. MAVALANKAR (Ahmedabad): When this Bill was under discussion a fortnight ago, the situation was that, two days before that there were holidays and two days after that also there were holidays. Therefore, a number of us could not participate in the discussion. Is there any way of having further discussion on this?

MR. DEPUTY-SPEAKER: No. We have gone beyond all these things

SHRI C. K. CHANDRAPPAN (Tellicherry): Sir, a responsible spokesman of the Government has made a statement that they are going to thoroughly consider the question of electoral reforms in the country. In the light of that, why can't the hon. Minister say that they will reconsider the question? Why should they divide the House and also divide the country on this issue?

MR. DEPUTY-SPEAKER: We have gone beyond that.

SHRI C. K. CHANDRAPPAN: Sir, they could not reject it on that day. Now can they not reconsider the matter? Can they not agree to circulate it in the context of Government considering the question? Or, do they want to divide the House and the country on this issue? I do not know why they should be so rigid.

MR. DEPUTY-SPEAKER: I think, we have gone beyond this stage. I

had called for a division on that day. It was just purely on a technical ground that day that we could not complete the business.

Now, let the Lobbies be cleared.

MR. DEPUTY-SPEAKER: Now the Lobbies have been cleared.

The question is:

"That the Bill further to amend the Constitution of India, be taken into consideration."

The Lok Sabha divided.

Division No. 3]

16.27 hrs.

AYES

Agarwal, Shri Virendra
Bade, Shri R. V.
Banera, Shri Dhanendra Singh
Banerjee, Shri S. M.
Bhattacharyya, Shri Dinen
Bhattacharyya, Shri S. P.
Chandra Shekhar Singh, Shri
Chandrappan, Shri C. K.
Durairasu, Shri A.
Goswami, Shrimati Bibha Ghosh
Kathamuthu, Shri M.
Kiruttinan, Shri Tha
Lakshmanan, Shri T. S.
Lalji Bhai, Shri
" Negi, Shri Pratap Singh
Pradhan, Shri Dhan Shah
Ranabhadur Singh, Shri
Shastri, Shri Ramavatar
Sivaswamy, Shri M. S.
Subravelu, Shri K.
Vajpayee, Shri Atal Bibari
Vijay Pal Singh, Shri.

NOES

Ansari, Shri Ziaur Rahman
Arvind Netam, Shri
Azad, Shri Bhagwat Jha
Babunath Singh, Shri
Basumatari, Shri D.
Bhagat, Shri H. K. L.
Bhattacharyya, Shri Chapalendu
Bist, Shri Narendra Singh
Chavan, Shrimati Premalabai
Daga, Shri M. C.
Darbara Singh, Shri

**Wrongly voted for AYES

[Mr. Deputy-Speaker]

Deo, Shri S. N. Singh
 Dhusia, Shri Anant Prasad
 Dwivedi, Shri Negeshwar
 Engti, Shri Biren
 Gokhale, Shri H. R.
 Gomango, Shri Giridhar
 Hari Kishore Singh, Shri
 Ishaque, Shri A. K. M.
 Jadeja, Shri D. P.
 Jha, Shri Chiranjib
 Kadam, Shri J. G.
 Kamble, Shri T. D.
 Kapur, Shri Sat Pal
 Karan Singh, Dr.
 Kasture, Shri A. S.
 Kaul, Shrimati Sheila
 Kavde, Shri B. R.
 Kinder Lal, Shri
 Kotoki, Shri Liladhar
 Krishnan, Shri G. Y.
 Lakkappa, Shri K.
 Lakshminanthamma, Shrimati T.
 Mahajan, Shri Vikram
 Mahishi, Dr. Sarojini
 Mandal, Shri Jagdish Narain
 Manhar, Shri Bhagatram
 Maurya, Shri B. P.
 Melkote, Dr. G. S.
 Mishra, Shri Bibhuti
 Mishra, Shri G. S.
 Mishra, Shri Jagannath
 Modi, Shri Shrikishan
 Mohammad Yusuf, Shri
 Murthy, Shri B. S.
 Painuli, Shri Paripoornanand
 Pandey, Shri Damodar
 Pandey, Shri Sudhakar
 Panigrahi, Shri Chintaman
 Paokai Haokip, Shri
 Partap Singh, Shri
 Patil, Shri Anantrao
 Patil, Shri Krishnarao
 Peje, Shri S. L.
 Raghunathaiah, Shri K.
 Raj Bahadur, Shri
 Rao, Shri K. Narayana
 Rao, Shri M. S. Sanjeevi
 Rao, Shri Nageswara

Reddy, Shri M. Ram Gopal
 Reddy, Shri P. Ganga
 Roy, Shri Bishwanath
 Samanta, Shri S. C.
 Sankata Prasad, Dr.
 Sant Bux Singh, Shri
 *Sarkar, Shri Sakti Kumar
 Savitri Shyam, Shrimati
 Sayeed, Shri P. M.
 Sethi, Shri Arjun
 Shahnawaz Khan, Shri
 Shambhu Nath, Shri
 Shankar Dayal Singh, Shri
 Shankaranand, Shri B.
 Sharma, Shri A. P.
 Sharma, Dr. Shanker Dayal
 Shastri, Shri Sheoujan
 Shenoy, Shri P. R.
 Shivnath Singh, Shri
 Sinha, Shri Nawal Kishore
 Sinha, Shri R. K.
 Sokhi, Shri Swaran Singh
 Suryanarayana, Shri K.
 Tiwary, Shri D. N.
 Tulsiram, Shri V.
 Uikev, Shri M. G.
 Unnikrishnan, Shri K. P.
 Venkatswamy, Shri G.
 Vidyalankar, Shri Amarnath
 Yadav, Shri R. P.

MR DEPUTY-SPEAKER: The result** of the division is:

Ayes 22

Noes 89

The motion is not carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the members present and voting.

The motion was negatived.

*He voted by mistake from a wrong seat and later informed the Speaker accordingly.

**The following Members also recorded their votes for NOES:
 Prof. Narain Chand Parashar and Shri Pratap Singh Negi.